	PENDENCY REPORT AS ON 24-03-	
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	10368
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	48
4	ARBA-Appeals under Indian Arbitration Act.	273
5	ARBP-Petitions under Indian Arbitration Act.	143
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	4889
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2558
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2485
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	6
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	5427
17	Contempt Petition in Bhubaneswar Bench	21
18	Contempt Petition in Cuttack Bench	152
10	Contempt Petition in Sambalpur Bench	3
20	CONTR-Proceeding relating to Criminal Contempt	61
20	COPET-Orginal Petition (Companies Act.)	130
21	COPET-Orginal Petition (Companies Act.) CRA-Criminal Appeals	1022
22	CRLA-Appeal against Judgement/Sentence.	9959
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1474
25	CRLMA-Other Miscellaneous Application.	655
26	CRLMC-Appl.under Sec.482 Cr.P.C.	10893
27	CRLMP-Criminal Miscellaneous Petition	544
28	CRLREV-Criminal Revision.	9025
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	22
31	CRP-Revision Petition.	155
32	CRREV-Criminal Revision	261
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	3
35	CVA-Civil Appeals	3
36	CVREV-Civil Revision.	38
37	CVRVW-Civil Review.	19
38	DSREF-Confirmation under Sec.336 Cr.P.C.	3
39	EC-Execution Case.	3
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	28
42	EXFA-Execution First Appeal.	3
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	21
45	FA-First Appeal	1089
46	FAO-First Appeal from Orders.	3218
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	112
49	GCRLA-Government Appeals	406
50	GUAP-Pet. under Guardianship and Wards Act.	12
51	IP(M)-Main Petition (Insolvency ACt.)	1
52	ITA-Appeals Income-tax	408
53	JCRA-Jail Criminal Appeals	15
54	JCRLA-Jail Criminal Appeal	1203
55	JCRLRV-Jail Criminal Revision.	1205
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	990
58	LAA-Appeals (Land Acquisition Act)	36
59	MACA-Motor Accident Appeals.	6595
55	התכה ווטנטו הנכועבות העורפוני	0090

61	MA-Miscellaneous Appeals	102	
62	MATA-Matrimonial Cases (Appeals)	931	
63	MFA-FA against Spl. Jurisdiction Cases.	12	
64	MJC-Misc.Judicial Case.	59	
65	MSA-SA from judgements in Misc. Cases.	84	
66	OCRMC-Original Crl. Miscellaneous Case	100	
67	OJC-Original Jurisdiction case (Writ)	1546	
68	OREF-References.	1	
69	OS-Original Suit.	1	
70	OTAPL-Other Tax Applications.	120	
71	OTC-Other Tax Case.	5	
72	OVTA-Tax Appeal Under OVAT ACt.	1	
73	RCFA-First Appeals(Rent Control Matters)	1	
74	Review Petition in Bhubaneswar Bench	1	
75	Review Petition in Cuttack Bench	39	
76	RFA-FA from Judgement and Decree in Suit	2160	
77	RPFAM-Revision US 19 of Family Court Act.	1650	
		1000	
78	RSA-Second Appeal from Judgement and Decree.	6807	
79	RVWPET-Review Petition.	2012	
80	SAO-Second Appeal from Appellate Order.	224	
81	SA-Second Appeal	2303	
82	SCLP-Pet.for leave to appeal to Supreme Court	1	
83	SJC-Special Jurisdiction Case (Tax Matters)	179	
84	SM-Suo Motu.	46	
85	SPA-Sp.Appeal before DB	5	
86	STAPL-Appl.for direction to make a reference.	1	
87	STREV-Sales Tax Revision.	1577	
88	TA-Tax Appeal	12	
89	TEST-Testamentary Cases.	1	
90	TREV-Tax Revesion	99	
91	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	284	
92	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	869	
93	WA-Appeals before DB against SB Judgement	3808	
94	WPC(OAB)-Original Application in Berhampur Bench	1	
95	WPC(OAC)-Original Application in Cuttack Bench	882	
96	WPC(OA)-Original Application in Bhubaneswar Bench	233	
97	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	25	
98	WPC(OAS)-Original Application in Sambalpur Bench	11	
99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	512	
100	WPC(TAC)-Transfer Application in Cuttack Bench	4	
101	WP(C)-Writ Petition under Art.226 and 227.	70188	
		171047	
Grand Total 171847			

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